

ITEM NO.36

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 103/2023

KALVAKUNTLA KAVITHA

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

(FOR ADMISSION and IA No.52905/2023-STAY APPLICATION)

Date : 27-03-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Ms. Vandana Sehgal, AOR
Mr. Arveen Sekhon, Adv.
Mr. Rishi Sehgal, Adv.
Mr. Mohith Rao, Adv.
Ms. Aparajita Jamaal, Adv.
Mr. Adit Pujari, Adv.
Mr. Varun Varma, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Raktim Gogoi, Adv.

Mr. Vikram Chaudhary, Sr. Adv.
Mr. Raktim Gogoi, Adv.
Mr. Rishi Sehgal, Adv.
Mr. Kartikeya Singh, Adv.
Mr. S. Vinod, Adv.
Mr. Shivam Pal Sharma, Adv.
Ms. Jigyasa Sharma, Adv.
Ms. Arveen, Adv.

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. S.V. Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Kanu Agarwal, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Uday Shetty, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Tag along with SLP(C) Nos. 19275-19276/2018.

List in the last week of April, 2023.

In the meantime, the parties may file their respective brief note.

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER